

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:204
ANSWERED ON:25.07.2005
CONSTRUCTION OF HOUSES FOR FISHERMEN
Dhanaraju Dr. K.;Patel Shri Jivabhai Ambalal

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has constructed houses for the fishermen under the Centrally sponsored scheme during 2004-05;
- (b) if so, the details thereof;
- (c) whether these houses have been allotted to the fishermen;
- (d) if so, the details thereof, State-wise; and
- (e) the number of houses for fishermen proposed to be constructed during 2005-06 and the allocation made for the purpose, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a)&(b): Yes, Sir. The Central assistance of Rs.1505.30 lakh has been sanctioned to States/UT during 2004-05 for construction of 12458 new houses and 10018 earlier sanctioned units.

(c)&(d): Construction of houses is a continuous process and funds are released to the implementing agencies in installments. On completion of construction, the State Government allots houses to the intended beneficiaries.

(e): Central assistance for construction of houses is extended to the States on need basis and State-wise allocations are not made as such. However, during the current financial year, Central assistance of Rs.834.07 lakh has been sanctioned to various States/UTs till 8.7.2005 for construction of 5729 new houses and 9527 earlier sanctioned units.